

**कृषि के अन्तर्गत कुल भूमि**

58. श्री राम विलास पासवान : क्या कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में कुल कितने एकड़ जमीन है ;

(ख) कृषि के योग्य कुल कितने एकड़ जमीन है ;

(ग) कुल कितने एकड़ जमीन में खेती की जाती है ;

(घ) अभी कितने एकड़ कृषि योग्य जमीन में खेती नहीं की जाती है ; और

(ङ) अब तक कुल कितने एकड़ जमीन को सिंचाई सुविधायें उपलब्ध हैं ?

**कृषि तथा ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री आर० बी० स्वामिनथन) :**

(क) देश का भौगोलिक क्षेत्र 3287.8 लाख हेक्टेयर है ।

(ख) वर्ष 1978-79, जिसके लिए सभी राज्यों से जानकारी उपलब्ध है, भूमि उपयोग आंकड़ों के अनुसार कुल कृषि योग्य क्षेत्र 1857.8 लाख हेक्टेयर बँटता है ।

(ग) 1978-79 के दौरान 1553.8 लाख हेक्टेयर क्षेत्र में खेती की गई थी ।

(घ) 1978-79 के दौरान कृषि कार्य के लिए प्रयोग में न लाया गया क्षेत्र अंग्रेजों के अतिरिक्त परती

भूमि, कृषि योग्य बंकार भूमि, विभिन्न प्रकार का बागवानी फसलों तथा वाटिकाओं के अन्तर्गत 304.0 लाख हेक्टेयर क्षेत्र था ।

(ङ) 1978-79 के दौरान कुल सिंचित क्षेत्र 379.6 लाख हेक्टेयर होने का अनुमान लगाया गया था ।

**Permission sought by States for cutting of trees for implementing various schemes**

59. PROF. NARAIN CHAND PARASHAR: Will the Minister of AGRICULTURE be pleased to state:

(a) whether any State Government has sought the permission of the Central Government for felling of trees for the execution of drinking water supply, irrigation, electrification, and road construction schemes by way of removal of hindrances, as envisaged under the new Forest Act;

(b) if so, the names of the States which have sought this permission and the decision of Government thereon; and

(c) the details about the schemes in respect of which the Government of Himachal Pradesh has sought the permission?

THE MINISTER OF STATE IN THE MINISTRIES OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) Yes, Sir.

(b) Government of Andhra Pradesh, Assam, Bihar, Gujarat, Himachal Pradesh, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, Uttar Pradesh and Goa, Daman and Diu have asked for such permission.

The position of four categories of cases as on 31-8-82 is as under:

Category	Total cases received	Cases approved	Cases rejected	Cases pending
(1) Drinking water supply . . . . .	8	8	..	..
(2) Irrigation & Hydel Projects . . . . .	59	14	22	23
(3) Electrification . . . . .	34	11	5	18
(4) Roads and bridges . . . . .	45	6	11	28
	146	39	38	69

(c) The Government of Himachal Pradesh have so far sent nine cases as under:

Category	Total cases	Cases approved	Cases rejected	Cases pending
Aerial ropeway . . . . .	1	1	..	..
Roads . . . . .	1	1	..	..
Transmission line . . . . .	3	1	..	2
Industrial complex . . . . .	1	Forest (conservation) Act not attracted.		
Buildings . . . . .	1	..	..	1
Workshop . . . . .	1	..	..	1
Helipad . . . . .	1	..	..	1
	9	3	..	5

**Non-deposit of guarantee money by Dubai's Meetco Group of companies for Asiad Advertising Contract**

60. SHRI RAM SINGH SHAKYA: Will the Minister of SPORTS be pleased to state:

(a) whether it is a fact that Dubai's Meetco Group of Companies have not deposited the guarantee money for

advertising contract given to it by the Asian Games Special Organising Committee contrary to accepted conventions and principles of inviting tenders;

(b) if so, full facts thereof and reasons for not realising the guarantee money from the firm; and

(c) what arrangements have been made for advertisement during Asiad '82 with full details thereof?